NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **30.08.2018**

NAME OF THE PARTIES: Red Door Online Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013.

Order

41. M.A. 655/2018
IN
C.P. (CAA)/2512/(MB)/2018

This M.A. no 655/2018 is filed to condone the delay of seven days in filing the Petition, this Bench, satisfied with the reason given for delay, allows this Application. Company Petition admitted, returnable by 27.09.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

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